

has since been finalised, no funds could be allocated for setting up the terminal at Usar and therefore the project will have to be deferred for the present.

The Chief Minister of the State had also discussed this matter with late Shri Chandrashekhar Singh Ji, the then Union Minister of State and the Secretary of the Department. As there is dire necessity for developing industries around Bombay and in the interior areas of Maharashtra, it is very necessary that the second gas terminal be set up early with a view to making available sufficient natural gas for Maharashtra in general and Bombay in particular. Thank you.

REFERENCE TO THE HEAVY LOSS OF LIFE AND PROPERTY DUE TO FLOODS IN ANDHRA PRADESH

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, thank you for giving me this opportunity. I want to draw the attention of the House to a very important issue, like the floods that have been happening in the State of Andhra Pradesh.

I have just come back from my State, where hundreds of thousands of people have lost their sources of livelihood, revenue and hope to recuperate them in the immediate future.

For 6 years, nature has played cruel trick with the State of Andhra Pradesh. We were starved of water, people longed for a drop of water and the land got depleted. Every day the level of water was dropping. And suddenly the skies opened. Today hundred of thousands of women and children are marooned, stranded and left desolate in places because of this deluge of water that has comes in.

Sir, I urge the whole nation to look upon these natural calamities as part of their own responsibilities and come forward to make it possible for the State to help each other out, overcoming trivialities and

other problems that seem to hamper each other under certain circumstances. The Central Government must not only execute it in terms of money and other resources, but we will have to consider what is going to happen after the floods are over when water recedes and havoc is left behind. People must come forward in a spirit of brotherhood and sisterhood and render all help so that the people recuperate and rehabilitate themselves. There will be an outbreak of epidemics. We want the media to come forward and help us in advertising to the people, to reach the message to them we need the AIR.

We need time on the Doordarshan for the state so that we can also warn people about what is going to happen in other States. It is with this that we must have consideration, planning and anticipation. That is the reason why the state Government has been pressing for execution of the various projects in anticipation of such needs. Though we were under drought for six years, we realised that floods could come and affect us in an adverse fashion as it has done today. That is why projects like Kolavaram and others must be hastened so that next time we are able to harness excess water, valuable water which can be used in a correct way for irrigation and for implementation of other programmes which will be progressive for humanity and not as an instrument against the human beings. So, I urge the House, all of them to associate themselves with me at this moment. Coming from the State of A.P. we must anticipate natural calamities like these and rise above our petty differences and work towards good implementation of programmes so that we can harness natural calamities and not become victims of them, Sir.

Thank you very much.

SHRI H. HANUMANTHAPPA (Karnataka): You did not say a

[Shrimati Renuka Chowdhury]
word of thanks to the Prime Minister for his generosity.

SHRIMATI RENUKA CHOWDHURY: It is not generosity. It is a natural desire. It is a duty which the Prime Minister did. (*Interruptions*). This is an allegation. I do not want to take the name of the Prime Minister. It is the right of the State. I object to this, Sir.

SHRI K. MOHANAN (Kerala): It is not a question of charity and generosity. It is his duty.

SHRI PAWAN KUMAR BANSAL (Punjab): They can say for six years, the Government is doing this or that but where is the question of the alleged petty differences. (*Interruptions*).

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): We are also thankful to the Prime Minister for his visit and the Government of India for their sanction. It is the duty of the Prime Minister to visit any part of the country where there is a calamity. There is no charity or anything. It is his duty.

SHRIMATI RENUKA CHOWDHURY: If the Prime Minister of the nation is giving aid to the state, is the state not a part of the nation? Is it not right of the state to receive? What is the meaning of this?

MR. DEPUTY CHAIRMAN: No further discussion on this will go on record.

SHRI K. MOHANAN: *

MR. DEPUTY CHAIRMAN: I have already ruled that nothing will go on record.

SHRI GURUDAS DAS GUPTA (West Bengal): *

SHRIMATI RENUKA CHOWDHURY: *

SHRI JAGDAMBI PRASAD YADAV (Bihar): *

MR. DEPUTY CHAIRMAN: Nothing is going on record.

PROF. C. LAKSHMANNA (Andhra Pradesh): *

SHRI PAWAN KUMAR BANSAL: *

MR. DEPUTY CHAIRMAN: Prof. Lakshmanna, Mrs. Chowdhury, don't create a situation like this. We have had enough. It is sufficient. I am not permitting anybody to speak.

SHRI RAOOF VALIULLAH: (Gujarat): *

MR. DEPUTY CHAIRMAN: Please sit down. I have not permitted you to speak.

SHRI GURUDAS DAS GUPTA: *

PROF. C. LAKSHMANNA: *

SHRI JAGESH DESAI (Maharashtra): *

SHRI K. MOHANAN: *

MR. DEPUTY CHAIRMAN: Please sit down.

PROF. C. LAKSHMANNA: *

SHRI NIRMAL CHATTERJEE (West Bengal): *

SHRI P. N. SUKUL (Uttar Pradesh): *

SHRI JAGESH DESAI: *

MR. DEPUTY CHAIRMAN: Please sit down.

SHRI NIRMAL CHATTERJEE: *

MR. DEPUTY CHAIRMAN: I appeal to both the sections of the House not to make this an issue now. Please resume your seats.

REFERENCE TO THE SEIZURE OF A WIRELESS SET FROM A TRAIN COMING FROM PAKISTAN

SHRI VISHWA BANDHU GUPTA (Delhi): I would like to bring to the notice of the House through you a matter of concern for all of us. A wireless set was recently seized from the engine of a train coming from Pakistan on the Indian territory. This